

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2018/ 21

Date: 08/01/18

The following Probationer-Trainee Junior Judicial Assistants, Rajasthan High Court, Jodhpur have been appointed as Clerk Grade-II in the office of District & Sessions Judge mentioned against their names are hereby relieved in the afternoon of 09.01.2018 to join their new assignment:-

S.N.	Name & Address	Name of Judgeship.
1	Shri Hanumant Khatri S/o Shri Ramdev Khatri, resident of behind Taparia Flour Mill, Arbiyan Mohella, Kuchilpura, District-Bikaner-334001.	District & Sessions Judge, Churu.
2	Shri Shubham Gahlot S/o Shri Navratan Gahlot, resident of Behind Old Power House, Panwarsar Well, District-Bikanaer -334001.	District & Sessions Judge, Bikaner.
3	Ms. Pooja Janagal D/o Shri Sharvan Kumar Janagal, resident of Badi Jasolai, Near Ramdev Temple, District-Bikaner-334001.	District & Sessions Judge, Bikaner.

By Order,



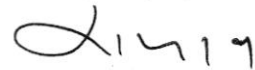
REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016(Part-I)/ 86

Date: 08/01/18

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.District & Sessions Judge, Churu and Bikaner.
- 3.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 4.Concerned A.O.J., Rajasthan High Court, Jodhpur.
- ✓ 5.D.T.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 6.Confidential Branch, Rajasthan High Court, Jodhpur.
- 7.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 8.Concerned Shri /Ms.....
- 9.Personal file.



08.1.2018
REGISTRAR [ADMN.]